

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1153  
ANSWERED ON:26.11.2009  
DEVELOPMENT OF MYSORE AIRPORT  
Swamygowda Shri N Cheluvarya Swamy

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Airports Authority of India (AAI) has taken up the development of Mysore Airport for ATR-72 type of aircraft operations in Phase-I and the works are under completion;
- (b) if so, whether the Karnataka Government has requested the AAI to share 50 per cent land acquisition cost and to expedite completion of the Mysore Airport and also to provide for economic feasibility analysis for phase-II development;
- (c) whether the Government has considered the Karnataka Government's request; and
- (d) if so, the time by which final decision in this regard is likely to be taken?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a): Yes Sir.

(b): Government of Karnataka had requested for sharing of 50% of land requisition for Phase-II expansion of Mysore Airport and to expedite on-going developmental works for Phase-I. However, there was no request for providing Economic Feasibility Analysis for Phase-II development.

(c) & (d): Additional land required for expansion of Mysore Airport shall be acquired by Government of Karnataka (GoK) and transferred to Airports Authority of India (AAI) free of cost and free from all encumbrances as per MoU signed between Government of Karnataka and AAI.